DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of CJM GZB 12-1-17

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1,	43194/16	देवेन्द्र	177 Act	खोड़ा	50/=	The proposed fine may be deposited in Account number ------- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2,	43195/16	देशराज	"	"	50/=	
3,	43196/16	संजू	"	"	50/=	
4,	43197/16	मनीष	"	कार्य०	50/=	
5,	43198/16	शशांक	"	"	50/=	